

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1313/(MAH)/2017

CORAM:

Present:

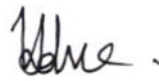

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: Polychroic Petrochemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RAJESH BORHA	Advocate. Corp. Lawyer.	
2	Rajesh Nagory	Advocate <del>Corporate</del> financial creditor	
	Vinod Kothari	Advocate financial creditor	

ORDER

CP No. 1313/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 15.9.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)